### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

#### **RAJYA SABHA**

## UNSTARRED QUESTION NO. 371 TO BE ANSWERED ON FRIDAY, THE $4^{TH}$ FEBRUARY, 2022.

#### DEVELOPMENT OF INDUSTRIAL INFORMATION SYSTEM

#### 371 DR. KANIMOZHI NVN SOMU:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether the Department for Promotion of Industry and Internal Trade (DPIIT) has been entrusted to promote Indian Industry, Industrial Management, E-commerce and Startups and facilitating Ease of Doing Business, etc., in the country;
- (b) if so, the details thereof;
- (c) whether DPIIT is developing the Industrial Information System (IIS) which provides plot level data and availability of updated land-related information in real time; and
- (d) if so, the details thereof, State-wise including Tamil Nadu, and the steps being taken by Government in this regard?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a) & (b): Yes Sir. The details of policy measures on these subjects allocated to Department for Promotion of Industry and Internal Trade (DPIIT) under the Allocation of Business Rules, 2021 are at **Annexure-I**.
- (c) & (d): Government developed the Industrial Information System (IIS), an open web portal, to assimilate information of industrial infrastructure of clusters, parks, nodes, zones etc. across the country. The Industrial Information System has evolved into a National GIS enabled Land Bank, also referred to as the India Industrial Land Bank (IILB) by integrating GIS enabled industrial systems of States and UTs with the portal. For this, Government agencies are provided with unique User ID and password to upload the land details.

The IILB portal at present has information of 4529 industrial parks mapped with 5.08 lakh hectare of area with GIS layers on raw material availability, nodal points of connectivity, internal utilities and natural terrain including forest & drainage. The State-wise details of these 4529 industrial zones/parks /clusters mapped on the portal is at **Annexure-II**.

So far GIS Systems of 26 States/UTs, namely Andhra Pradesh, Assam, Bihar, Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Punjab, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Tripura, Telangana, Uttarakhand, and Uttar Pradesh have been integrated with IILB to provide updates on plot level information (including availability status, size of plot and line of activity), connectivity thereto, basic facilities, other facilities available and contact details of authorities/developer of the 2198 GIS enabled parks. This information is accessible to investors anywhere in the world on real time basis which helps them in making informed decisions.

The investors/users can go to https://iis.ncog.gov.in/parks/login1 to see the information available on the portal. A mobile application has also been launched on Android and iOS stores for the ease of accessibility to investors/users.

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## ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 371 FOR ANSWER ON 04.02.2022.

#### **Investment Promotion:**

'Make in India' is an initiative which was launched on 25th September, 2014 to facilitate investment, foster innovation, build best in class infrastructure, and make India a hub for manufacturing, design, and innovation. It is one of the unique 'Vocal for Local' initiatives that promoted India's manufacturing domain to the world.

'Make in India' initiative has significant achievements and presently focuses on 27 sectors under Make in India 2.0. Department for Promotion of Industry and Internal Trade (DPIIT) coordinates action plans for 15 manufacturing sectors, while Department of Commerce coordinates 12 service sector plans.

Investment Outreach activities are done through Ministries, State Governments and Indian Missions abroad for enhancing International co-operation for promoting Foreign Direct Investment (FDI) in the country.

In addition to ongoing schemes of various Departments and Ministries, Government has taken various other steps to boost domestic and foreign investments in India. These include reduction in Corporate Tax Rates, easing liquidity problems of NBFCs and Banks, improving the Ease of Doing Business, FDI Policy reforms, Reduction in Compliance Burden, policy measures to boost domestic manufacturing through Public Procurement Orders, Phased Manufacturing Programme (PMP), Schemes for Production Linked Incentives (PLI) of various Ministries. To facilitate investments, measures such as India Industrial Land Bank (IILB), Industrial Park Rating System (IPRS), soft launch of the National Single Window System (NSWS), National Infrastructure Pipeline (NIP), National Monetisation Pipeline (NMP), etc, have also been put in place.

Further, with a view to support, facilitate and provide investor friendly ecosystem to investors in India, the Union Cabinet on 03<sup>rd</sup> June, 2020 has approved constitution of an Empowered Group of Secretaries (EGoS), and also Project Development Cells (PDCs) in all concerned Ministries/ Departments to fast-track investments in coordination between the Central Government and State Governments, and thereby engage in proactive interaction with investors and also grow the pipeline of investible projects in India to increase domestic investments and FDI inflow.

#### **E-Commerce:**

Department for Promotion of Industry and Internal Trade (DPIIT) is responsible for matters related to E-Commerce, including formulation of e-commerce policy and related matters.

#### **Start-up India:**

Start-up India initiative is a flagship initiative of Government of India which aims at building a strong ecosystem for nurturing innovation and Startups in the country. A 19-point Startup India Action Plan was launched in January 2016 which paved the way for the introduction of a number of policy initiatives to build a strong, conducive, growth-oriented environment for

Indian Startups. A document titled 'Startup India: The Way Ahead' was unveiled at 5 years celebration of Startup India on 16th January, 2021 which lays down actionable plans for promotion of ease of doing business for startups, greater role of technology in executing various reforms, building capacities of stakeholders and enabling a digital Aatmanirbhar Bharat.

#### **Ease of Doing Business:**

Department for Promotion of Industry and Internal Trade (DPIIT) is spearheading the exercise for improving overall business regulatory environment in the country which is aimed at creating a conducive business environment by streamlining the existing regulations and processes and eliminating unnecessary requirements and procedures.

The Department, in consultation with the State Governments, started a comprehensive reform exercise in States and UTs in December 2014. Under Business Reforms Action Plan (BRAP), all States/UTs in the country are ranked on the basis of reforms implemented by them on designated parameters. This exercise has helped in improving business environment across States.

The Department is also the Nodal Department for coordination with Ministries and States/UTs to reduce compliance burden on citizens and business activities. The objective of this exercise is to improve Ease of Doing Business and Ease of Living by Simplifying, Rationalizing, Digitizing and Decriminalizing Government to Business and Citizen Interfaces across Ministries/States/UTs. The key focus areas of the exercise are:

- a. Rationalization/Auto-renewal of licenses / certificates / permissions
- b. Risk-based / Third-party Inspections and Audits
- c. Standardized and simplified return filing
- d. Rationalized maintenance of registers
- e. Minimize / eliminate display requirements
- f. Digitization and simplification of manual forms and records

#### **FDI Policy:**

To promote Foreign Direct Investment (FDI), the Government has put in place an investor-friendly policy, wherein most sectors/ activities are open for 100% FDI under the Automatic route. Further, the policy on FDI is reviewed on an ongoing basis, to ensure that India remains attractive & investor friendly destination. Government has recently undertaken a number of reforms across sectors. In the last one year alone, reforms in the FDI Policy have been undertaken in sectors such as Insurance, Defence, Petroleum & Natural Gas and Telecom. These reforms are made with a view to liberalise and simplify the FDI policy, so as to provide ease of doing business in the country leading to larger FDI inflows

#### **Light Engineering Industry:**

PLI Scheme for White Goods for manufacturing components of ACs and LED Lights in India has been introduced for FY 2021-22 to FY 2028-29 with an outlay of Rs. 6238 Crore in April, 2021. The scheme provided financial incentives to boost domestic manufacturing and attract large investment in the white goods manufacturing value chain. The Scheme will be instrumental in developing complete Eco-system of manufacturing Air Conditioners and LED Lights in India.

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#### **ANNEXURE-II**

# ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION No. 371 FOR ANSWER ON 04.02.2022.

### State-wise data of industrial parks of States/UTs on IILB portal

	State/UT	Date upload to IILB portal			
Sl. No.		Parks mapped	Total	Land	Mapped
		on IILB portal	(Ha.)		
1	Andhra Pradesh	415			24332.8
2	Arunachal Pradesh	13			197.9
3	Assam	54			897.8
4	Bihar	54			2179.1
5	Chandigarh	4			142.4
6	Chhattisgarh	56			3105.6
7	Dadra & Nagar Have and Daman & Diu	9			162.9
8	Delhi	31			2485.3
9	Goa	24			1718.8
10	Gujarat	274			102475.4
11	Haryana	40			15010.2
12	Himachal Pradesh	64			961.8
13	Jammu & Kashmir	58			3211.8
14	Jharkhand	131			5716.1
15	Karnataka	555			61032.1
16	Kerala	244			4951.2
17	Madhya Pradesh	143			23024.7
18	Maharashtra	735			61874.9
19	Manipur	7			36.4
20	Meghalaya	9			228.9
21	Mizoram	4			281.4
22	Nagaland	6			63.1
23	Odisha	130			60028.5
24	Puducherry	11			397.2
25	Punjab	64			3663.5
26	Rajasthan	581			43085.4
27	Sikkim	1			10.1
28	Tamil Nadu	338			32210.6
29	Telangana	149			19199.8
30	Tripura	43			2072.5
31	Uttar Pradesh	226			29482.2
32	Uttarakhand	41			3931.3
33	West Bengal	15			358.2
Total		4,529		5	,08,529.86

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